belong to the Scheduled Castes and Scheduled Tribes ;

- (b) whether the back-log in filling up  $th_e$  reserved quota of posts for Scheduled Castes/Tribes has been worked out; and
  - (c) if so, what are the details thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI V. N. GADGIL): (a) Strength of employees in each class and category as on 1st January, 1976, in the Armament Research and Development Establishment, Pune, showing Scheduled Caste and Scheduled Tribe employees separately is given below:

Class								Total No. of Imployees	No. of SC employees	No. of ST employees
Class I	_							67		
Class II	1		ŝ			į.	**	16		***
Class III	Class III Industrial			300	*	12.7	,	136	19	r
Non-Indu	Non-Industrial			**	*	*	*	626	74	9
Class IV										
Industria	1 .	(*)	9	6		ě		137	29	7
Non-Indi	istrial				ii.			185	44	10

(b) and (c) The appointments to Class I and II posts are made centrally on an all India basis, and not Establishment/Laboratory wise. As such it is not possible to furnish the infor-

Class—IH Non-Industrial

mation for Armament Research and Development Establishment alone. The position during 1-1-1975 to 31-12-1975 in respect of Class III and IV posts is as under:—

	-	`						Reserved	Filled	Short fall
Scheduled Castes	•		٠.			•	•	12	12	
Scheduled Tribes						٠		7	4	3
Class III—Industrial										
No Shortfall	٠									
Class IV	4		-	-					. #1.	
No Shortfall					-				. <sup>E7</sup> .	હીં કો જું ફેર્ય

## Employees belonging to Scheduled Castes/Tribes in the AmWHnltlon Factory, Pune

367. SHRI N. H. KUMBHARE: Will the Minister of DEFENCE be pleased to stata:

(a) what is the number of employees in each class and category in

the Ammunition Factory, Pune and how many of them belong to the Scheduled Csateg and Scheduled Tribe\*;

(b) whether the back-log in filling up the reserved quota of post<sub>s</sub> for Scheduled Castes/Tribes has been worked out; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI V. N. GADGIL): (a) The information is furnished in the statement. The information relates to Ammunition Factory Kirkee; [See Appendix XCVI, Annexure No. 24]

(b) and (c) The information is being collected and will be laid on the table of the House

## Frequent breakdown of electricity in some areas of Delhi

268. SHRI SYED AHMAD HASHMI: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the residents of Tilak Nagar, Mukherjee Park, Mukhram Park and Chukhandi areas in Delhi, are facing great in convenience due to frequent power breakdowns in these localities;
- (b) whether it is also a fact that a number of unauthorised factories operating in these localities are responsible for the breakdowns due to excessive pow<5r consumption by them:
- (c) whether Government have received any complaints from the residents of these localities in this regard; and
- (d) if so, what action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE

MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (d) There have been a few break electricity in these downs of Overloading caused by unauthorised extension of loads has generally been the cause of break-downs. During the past three months a number of inci distribution poles dents which in were hit were also responsible for disruption in power supply. Tο dis courage growth of industries dential areas, 25 per cent surcharge

is levied. In case of mis-use of electricity, such connections are disconnected. Further action to discourage such practice is under consideration of the Delhi Administration.

## **Closure of Dalmia Cement Factory**

- 269. DR. Z. A. AHMAD: V/ill the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:
- (a) whether it is a fact that the Dalmia Cement Factory at Dadri is lying closed for the last four months; and
  - (b) if so, what are details in thus regard?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) and (b) M|s. Dalmia Dadri Cement Ltd., Charkhi Dadri, has been facing a number of problems and has been producing much below its installed capacity. It closed down on 19th January, 1976, but resumed production for a few days a month later. The Company reported that total production during March and April, 1976 was 2700 tonnes of cement compared with a capacity of 16,000 tonnes per month.

A number of steps have been initiated for rehabilitating this unit. A techno-economic study by the Cement Research of India was commissioned recently to enable the bank to consider the request of the Company for provision of financial assistance. The matter is receiving close attention from the Government of India, the State Government and the bank concerned.

## Appointment of members of banned parties by the former Janta Morcha Government of Gujarat

270. SHRI IBRAHIM KALANIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the former Janta Morcha Government of Gujarat made appointments of the